GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA UNSTARRED QUESTION NO. 3549

ANSWERED ON MONDAY, AUGUST 11, 2025/ SRAVANA 20, 1947 (SAKA)

ANOMALY IN CREDIT DEPOSIT RATIO

† 3549. SHRI ARUN GOVIL:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is aware of the anomaly that the loans disbursed to the factories engaged in production activities in Noida, Ghaziabad are not accounted for in the Credit Deposit Ratio of these districts due to which the Credit Deposit Ratio of Uttar Pradesh is comparatively subdued; and
- (b) if so, the steps taken/being taken by the Government to address the said anomaly?

ANSWER

THE MINISTER OF STATE FOR FINANCE (SHRI PANKAJ CHAUDHARY)

(a) and (b): The RBI Lead Bank Scheme – Master Circular RBI/2025- 26/04FIDD.CO.LBS.BC. No.03/02.01.001/2025-26, dated 1.4.2025, based on the recommendations of Expert Group, constituted by the Government of India, states that the Credit Deposit (CD) Ratio of banks at State level be monitored as "Credit as per place of Utilization + Total resource support provided to States under Rural Infrastructure Development Fund", and at district level as "Credit as per place of Sanction". It further states that, in case of credit proposals received at district level but not sanctionable there due to limitations of the sanctioning power and sanctioned at bank's Head office/ controlling offices and the loan utilised/ disbursed in districts through branches, are treated as loan sanctioned and utilised at district level. Such loans are factored in the CD ratio of the district. While all loans being utilized for factories in the State are included in the CD ratio of that State, the loans which are sanctioned and disbursed outside the district, even though being utilized for factories in the same district, may not be included in the CD ratio of that district.

State Level Banker's Committee (SLBC), Uttar Pradesh has informed that the loans disbursed to the factories engaged in production activities in GB Nagar and Ghaziabad are accounted in the Credit Deposit Ratio of Uttar Pradesh since advances are accounted as per place of Utilization.

Further, there has been an improvement in the CD Ratio of Uttar Pradesh as well as GB Nagar and Ghaziabad in last 5 years. CD Ratio of the State has risen from 51.7% as on 31.03.2021 to 59.04% as on 31.03.2025. The CD ratio of GB Nagar and Ghaziabad during the same period improved from 54.3% to 60.7% and from 48.5% to 58.6% respectively.
